

the castes listed as backward have been left out. Certain castes are known by a number of synonyms which vary from one region to the other and their complete coverage is almost impossible."

(c) Government of Tamil Nadu have indicated that some of the communities in the Mandal Commission Report are non-existent in Tamil Nadu State after the reorganisation of the State in 1956.

[*English*]

Eligibility for Admission in Kendriya Vidyalayas for Grand Children of M.Ps.

1550. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that grand children of members of Parliament are eligible for admission in Kendriya Vidyalayas only if monthly income of the parents of such children does not exceed rupees one thousand;

(b) if so, the justification and relevance thereof; and

(c) whether this condition is proposed to be dropped?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) No, Sir. It is not a condition of eligibility *per se* but only of priority treatment. The grand-children of Members of Parliament are treated as dependants of the Member of Parliament and given first priority in admission as such if their parents' income does not exceed Rs. 12,000/- per annum.

[*Translation*]

Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi

1551. SHRI SAJJAN KUMAR: Will the Minister of HUMAN RE-

SOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to open I.T.Is and Polytechnics in rural areas of Delhi during 1991-92; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

Pollution of River Yamuna

1552. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether River Yamuna is highly polluted between Delhi and Agra;

(b) if so, the steps taken during the last three years and proposed to be taken during the current year to make it pollution free;

(c) whether any scheme has been chalked out in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI KAMAL NATH): (a) to (d) Yes, Sir. Highly polluted stretches of River Yamuna between Delhi and Agra are included in phase II of Ganga Action Plan which can be undertaken only after State Government of U.P. agrees to the cost sharing of the schemes.